GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

RAJYA SABHA UNSTARRED QUESTION NO. 1835

ANSWERED ON-05/08/2025

DELAYED CENTRAL GOVERNMENT FUNDS AND GST COMPENSATION

1835. # SMT. MAHUA MAJI:

Will the Minister of FINANCE be pleased to state:-

- (a) the reasons for delays in releasing the pending GST compensation and other dues to the State of Jharkhand, especially when the State is facing revenue deficit and ongoing welfare obligations; and
- (b) the plan being chalked out by Government to ensure timely allocation of the State's share under centrally sponsored schemes which are affecting development projects in rural Jharkhand?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) The entire GST Compensation due to the State of Jharkhand has been timely released and there is no pending compensation to be paid to the State.
- (b) Does not arise in view of the (a) above.
